COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 217 of 2016

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Maharashtra Seamless Ltd. ...Appellant(s) Vs. Maharashtra Electricity Regulatory Commission& Ors. ...Respondent(s)

:

Counsel for the Appellant(s)

Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Diplali Sheth

Counsel for the Respondent(s)

ORDER

:

List the matter for hearing on 23.08.2017.

(I.J. Kapoor) **Technical Member** Ts/kt

(Justice Ranjana P. Desai) Chairperson